

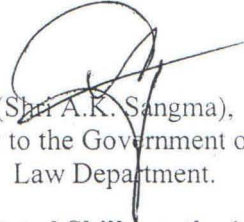
GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

ORDER BY THE GOVERNOR

NOTIFICATION.

Dated Shillong, the 14th July, 2016.

No. LJ (A) 9/77/Pt./167 – On the recommendation of the Meghalaya Public Service Commission vide letter No. MPSC /DP-1/2015-2016/15 dt. 23.06.2016 the promotion of Smti Lawanda A. Lyndem in the scale of pay of ₹ 23,300-700-27,500-830-32,480-970-39,270/- PM plus other allowances and made under regulation 4 (d) Meghalaya Legal Services Rules, 1985 as notified vide this Department's Notification No. LJ (A) 9/77/Pt./164 dt. 17.05.2016 is hereby regularized.


(Shri A.K. Sangma),
Joint Secretary to the Government of Meghalaya,
Law Department.

Memo No. LJ (A) 9/77/Pt./167-A,

Dated Shillong, the 14th July, 2016.

Copy forwarded to: -

1. The Private Secretary to the Chief Minister, Meghalaya, Shillong.
2. The Private Secretary to the Deputy Chief Minister (Law).
3. The Private Secretary to the Chief Secretary to the Government of Meghalaya, Shillong.
4. The Advocate General, High Court of Meghalaya, Shillong.
5. The Additional Advocate General, High Court of Meghalaya, Shillong.
6. The Registrar General, High Court of Meghalaya, Shillong.
7. The Accountant General (A & E), Meghalaya, Shillong for information and necessary action.
8. Officer concerned.
9. Personnel & AR (A) Department.
10. Political Department.
11. Secretary, MPSC, Shillong.
12. Secretary, Meghalaya State Law Commission, Shillong.
13. Member Secretary, Meghalaya State Legal Services Authority, Shillong.
14. District & Sessions Judge, Shillong.
15. Chief Judicial Magistrate, Shillong.
16. Treasury Officer, Shillong North/South Treasury, Shillong.
17. The Director of Printing & Stationery, Shillong for favour of publication of the above notification in the official Gazette of Meghalaya.
18. DPR, Meghalaya, Shillong.
19. DEO, Law Department.
20. Personal file of the officer concerned.
21. Guard file.

By order etc


Joint Secretary to the Government of Meghalaya,
Law Department.
